

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/23/KOB/2023
SECTION	241 & 242 C/ACT
NAME OF PARTIES	N T ANDREWS AND 2 OTHERS V/S M/S THOMSONS SPECIALITY PACKAGINGS AND EXPORTS (INDIA) LTD AND 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	REJI GEORGE, BINOY DAVIS, VARNA MANOJ, SAISANKAR S.
RESPONDENTS ADVOCATE/ PROFESSIONAL	BABU CHERUKARA, B. ASHOK SHENOY, P S GIREESH, ARJUN R NAIK, UMASANKER U U.

22 April 2024

O R D E R

CP(C/ACT)/23/KOB/2023

Learned representing Counsel, Ms. Anchala C appears on behalf of the Petitioners through virtual mode and submits that the previous Counsel has relinquished his vakalatnama. She further submits that she will take necessary steps to file vakalathnama along with NoC of the previous counsel. Time granted. Let the same be done at least two days before the next date fixed for hearing. Respondents are represented by Learned Counsel, Mr. Babu Cherukara (R2) and Learned Counsel, Mr. Arjun R Naik (R3).

List this matter for further consideration on **10.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**